

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/135/241/AMR/2019		241	Arjun Rao Kada Vs Seabay Seafoods Pvt Ltd & 10 others

ORDER

Present: None appears for the Petitioner.

Mr. Jagadish Chandra Prasad, Ld. Counsel for R1- R3 present.

Pleadings are completed. For hearing, list the matter on 10.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**